

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.180/MP/2019 along with IA No. 32/2023

- Subject : Petition under Regulation 13 read with Regulation 7 and 8 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2014 and Regulations 7(10) and 7(11a) of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) (Fourth Amendment) Regulations, 2018, as inserted vide Amendment dated 20.11.2018 read with Regulations 111 and 112 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.
- Date of Hearing : **25.10.2023**
- Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Indian Railways (IR)
- Respondents : Damodar Valley Corporation (DVC) and 10 Ors.
- Parties Present : Shri Amit Kapur, Advocate, IR
Ms. Soumya Singh, Advocate, IR
Ms. Priya Priyadrashini, Advocate, IR
Shri Narendra Singh, Advocate, IR
Ms. Kanupriya Sharma, IR
Shri M. G. Ramachandran, Sr. Advocate, DVC
Ms. Anushree Bardhan, Advocate, DVC
Ms. Surbhi Kapoor, Advocate, DVC
Ms. Srishti Khindaria, Advocate, DVC
Shri Aneesh Bajaj, Advocate, DBC
Shri Tushar, Advocate, KPTCL
Shri Alok Mishra, ERLDC

Record of Proceedings

During the course of the hearing, learned counsel for the Petitioner and learned senior counsel for Respondent No.1 made detailed submissions in the matter.

2. Based on the request of the parties, the Commission permitted the Petitioner to file its detailed written submissions within two weeks with a copy to the Respondents and the Respondent No.1 may file its detailed written submissions within two weeks thereafter. The Commission also directed Respondent No.1 to clarify the position with regard to the scheduling and dispatch of its generating stations and applicability of deviation charges, if any, in its written submissions

3. The matter remained part-heard and will be listed for the hearing on **22.12.2023**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**